



Honourable Shri Justice Hemant Laxman Gokhale

M.A., LL.M.

1994 - 2007

Hon'ble Shri Justice Hemant L. Gokhale was born on March 10, 1949. He was enrolled as an Advocate with the Bar Council of Maharashtra on January 20, 1973 and practised in Civil, Constitutional, Labour and Service Laws and specialized in Industrial and Service matters. He worked as an Assistant Government Pleader to the State of Maharashtra in the Bombay High Court on the Original and Appellate Sides during 1984 to 1989. He worked as part-time Professor of Law at the Government Law College, Bombay in 1977-1984. He was appointed as an Additional Judge of the Bombay High Court on January 20, 1994 and was transferred to the Gujarat High Court on February 4, 1994. He was appointed as a permanent Judge of the Gujarat High Court on January 23, 1995. He was transferred back to the Bombay High Court on February 25, 1999. He was appointed as Chief Justice of Allahabad High Court on March 7, 2007 and transferred to Madras High Court on March 9, 2009. Elevated to the Supreme Court of India on April 30, 2010. Retired on March 9, 2014.